

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.72/ 2010	TP 25/16	For hearing	397/ 398	Sealtite Gaskets Pvt. Ltd., & 6 Others Vs K. Raheja Hotels & Estates Pvt. Ltd., & 6 Others.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

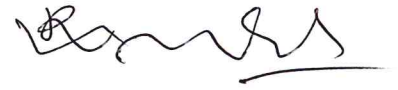
1. YAMINI HARISH Petitioner  
For MANEESHA 1-4, 6 and 7  
KONGOLI.

yes

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2 R.U. BURLI  
Jw Halla & Halla  
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R-2834  
648  
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R-2404



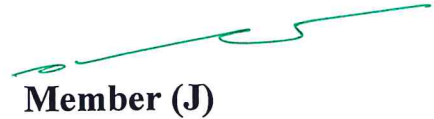
3. S.R. TEJAS

**ORDER** 5-7

S.R. Tejas

Counsel for Petitioner is present. Counsel for Respondent is also present. Both  
the Counsels reported that, stay is still pending as ordered by Hon'ble High court  
of Karnataka. List it on 26/02/2018.

  
Member (T)

  
Member (J)